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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others
UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	SANDEEP KUMAR for CIBI Vishnu	Respondents 1 to 5	
2.	S. Manjula Devi, Adv for KSR&CO company secretaries us CBE	For petitioners	
3.	B. Dhanaraj	— for Resp-6 —	

ORDER

Ms S Manjula Devi, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R5 and Shri B Dhanaraj, counsel for R6 are present. Counsel for petitioners submitted that mediation talks between the parties has failed. Counsel for the respondents sought time to seek instructions from the client regarding the status of the mediation between the parties. At their request time is enlarged. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)